


F. No. 27(28)/CESTAT/Admn./2005 Part-II
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 66

Date: 18.04.2019

ORDER

In partial modification of Order dated 18.05.2018, Hon'ble President CESTAT has declared Shri Anil G Shakkarwar, Member (Technical) as the Appellate Authority, under the RTI Act, 2005 for CESTAT Allahabad, with immediate effect.


(Bineesh Kumar K.S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Ms. Archana Wadhwa, Member (Judicial) CESTAT, Allahabad
3. Shri Anil G Shakkarwar, Member (Technical) CESTAT, Allahabad
4. PA to Registrar, CESTAT, New Delhi
5. Assistant Registrar/CPIO, CESTAT, Allahabad
6. Notice Board/Website/Office Copy/ Guard file